

ITEM NO.31  
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10536/2019

NEMIECHAND

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 03-12-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Yadav, Adv.  
Ms. Aparna Jha, AOR

For Respondent(s)

Mr. Sumit Singh Somria, Adv.  
Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

Sole respondent has filed counter affidavit.

Ld. counsel for the petitioner submits that he has not  
received copy of counter affidavit. Ld. counsel for the  
respondent submits that he will serve copy of counter affidavit  
immediately. Be served.

Await original record from the Trial Court. D.O. letter be  
issued. Registry to inform telephonically as well.

List again on 13.1.2021.

ANIL LAXMAN PANSARE  
Registrar